

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.136
Co.Appeal 318 of 2019

Proceedings under Section 59 of Co. Act, 2013

IN THE MATTER OF:

Bharati P Bharmakshatriya
V/s
Mishtann Foods Ltd

.....Applicant

.....Respondent

Order delivered on ..26/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Manoj Kumar Mishra, Advocate
For the Respondent :Mr. Vishal Dave, Advocate(Online)

ORDER

We heard learned counsel for the Petitioner at length. Learned counsel for the Respondent is seeking some time to make his submission.

At the request of learned counsel for the Respondent, the matter stands adjourned to 17.10.2022.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)